

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 5147/2023 In C.P. (IB)/375(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

NAME OF THE PARTIES: - Mahesh Sureka Resolution Professional
V/s
Bejoy Nambiar
IN THE MATTER OF
Bank of Maharashtra Through
IRP Mahesh Sureka
V/s
Bejoy Nambiar

**Section: Application under any other provisions - IBC U/s 95(1) of
(IBC)**

ORDER

IA.No.5147/2023: - Mahesh Sureka, RP present through VC. List
this matter on **10.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)